



ROC.NO.5545/2015-B.SPL.

Sir/Madam,

SUB: ARMED FORCES TRIBUNAL – Filling up of two posts of Registrars in Armed Forces Tribunal, one each at Guwahati and Srinagar (temporarily functioning at Jammu) on re-employment on contract basis – Willingness from the District & Sessions Judges who are yet to be retiring from service on attaining the age of superannuation with in six months i.e., between October, 2015, to March, 2016 called for – Regarding.

- REF:**
- 1 Letter No. 1 (52)/2009/AF/PB/Admin-II, dated 02.09.2015 from the Deputy Registrar (A) for Principal Registrar (I/C), Armed Forces Tribunal, Principal Bench, West Block-VIII, R.K. Puram, Sector – 1, New Delhi.
 - 2 Letter No. 7 (27)/2015/AFT/PB/Admin-II, dated 09.09.2015 from the Deputy Registrar (A) for Principal Registrar (I/C), Armed Forces Tribunal, Principal Bench, West Block-VIII, R.K. Puram, Sector – 1, New Delhi.

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I am to state that the Deputy Registrar (A), (I/C) Principal Registrar, Armed Forces Tribunal, Principal Bench, New Delhi in his letters referred to above has stated that it is proposed to fill up two posts of Registrars in Armed Forces Tribunals, one each at Guwahati and Srinagar (temporarily functioning at Jammu) on re-employment on contract basis. The applications of the willing Officers have to be routed through their parent departments. The letters of the Deputy Registrar (A), (I/C) Principal Registrar, Armed Forces Tribunal, Principal Bench, New Delhi, along with its enclosures are placed in the High Court's Web site i.e., <http://hc.tap.nic.in>.

As directed, I am to state that the High Court upon considering the said notifications decided to call for willingness applications from the Officers working in the cadre of District Judges who would retire with in six months from this month and as such I request you to circulate among the officers working in your District in the cadre of District & Sessions Judges and to enable the Officers who may retire **from service on attaining the age of superannuation with in six months i.e., between October, 2015, to March, 2016**, to download the copy of the letter from the High Court's official Web Site and submit their willingness applications, if desired, separately for each post (in original), directly to the High Court, on or before 10.10.2015 by **SPEED POST or any other source**. Further, the applications received after 10.10.2015 will not be forwarded.

Yours faithfully

REGISTRAR (VIGILANCE)

To:

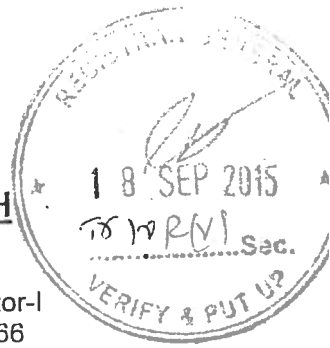
- 1 The Chief Judge, City Civil Court, Hyderabad.
- 2 The Metropolitan Sessions Judge, Hyderabad.
- 3 The Chief Judge, City Small Causes Court, Hyderabad.

4 THE PRL. DISTRICT AND SESSIONS JUDGES:

Adilabad, Anantapur, Chittoor, Cuddapah, East Godavari at Rajahmundry, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

- 5 The Central Project Co-ordinator, High Court of Judicature at Hyderabad.
(with a request to upload the letter along with the letter of Deputy Registrar (A), (I/C) Principal Registrar, Armed Forces Tribunal, Principal Bench, New Delhi along with its enclosures in the High Court's Official website.)

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
ARMED FORCES TRIBUNAL, PRINCIPAL BENCH



West Block-VIII
R.K. Puram, Sector-I
New Delhi 1100066

F. No. 7(27)/2015/AFT/PB/Admn-II

Dated : 9th September, 2015



Applications are invited for filling up of the post of Registrar in the Armed Forces Tribunal, Regional Bench, Srinagar(temporarily to function at Jammu) which is going to be established shortly, on deputation basis/on re-employment on contract basis for a period of one year from suitable candidates who fulfill the following eligibility conditions:-

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Name of the Post	No. of Post	Pay scale(Rs.)	Eligibility conditions
Registrar	01 Group 'A' Gazetted General Central Service Non-Ministerial	(Pay Band - 4) Rs.37400 - 67000 + Grade Pay Rs. 8700/-	(i) <u>For Deputation:</u> Officers of Central Govt or State Govt. Or Supreme Court or High Courts or Distt. Courts or Judge Advocate General Branches of Army, Navy and Air Force and such other similar institutions, possessing a degree in law and holding:- (a) Analogous post on regular basis in the parent cadre. (b) A post in the scale of Pay of PB-3 (Rs. 15600-39100/-) + Grade Pay Rs. 7600/-) with minimum five years regular service in that grade (ii) <u>For re-employment on contract basis:</u> Officers with similar qualifications and eligibility as for deputation.

2. The pay of the officer selected on deputation basis will be governed by DoP&T O.M. No. 6/8/2009-Estt(Pay-II) dated 17.06.2010, as amended from time to time.

3. The maximum age limit for appointment on deputation shall be 56 years as on the closing date for receipt of applications.

4. The maximum age limit for the re-employment on contract basis is 64 years. The gross pension will be reduced from the pay fixed.

.....2/-

4. The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other Government Organization /Department shall ordinarily not exceed **three years**.

5. The application (s) in the prescribed Proforma (Annexure I) of the eligible officer(s) who can be spared in the event of their selection may be forwarded to the Principal Registrar (I/C), Armed Forces Tribunal, Principal Bench, by the Departments latest by **20th October, 2015 (Tuesday)** along with photo copies of the annual confidential reports for the last five years of the candidates alongwith Vigilance Clearance Certificate.

6. The applicant (s) interested in applying, for the post of Registrar on re-employment on contract basis may send their application (s) directly by the aforesaid date along with all the relevant documents like PPO, Date of Birth Certificate, LLB Certificate, Experience Certificate etc.



(Som Nath Sharma)
Deputy Registrar (A)
For Principal Registrar (I/C)

Enclosure: Annexure-1

Distribution :-

1. All Ministries and Departments of Government of India.
2. Registrars General, All High Courts in India.
3. MoD, AFT Cell, New Delhi.
4. Principal Registrar, Central Administrative Tribunal, New Delhi.
5. AFT, Principal Bench, New Delhi – Website.
6. Guard File.
7. Registrar, Armed Forces Tribunal, Regional Bench, Chandigarh for information and with request for circulation to all concerned locally from their end with advice that applications may be forwarded by such local officials directly to AFT, Principal Bench, by the due date.



(Som Nath Sharma)
Deputy Registrar (A)
For Principal Registrar (I/C)

(Annexure-I)

BIO-DATA PROFORMA

1. Post applied for :
2. Name (in capital letters) :
3. Whether belongs to SC/ST category :
4. Age and date of birth :
5. Present Pay Band with Grade Pay :
6. Present designation & Ministry/department along with date of appointment to the grade :
7. Post held substantively and date of regular Appointment in that Pay Band/Grade Pay :
8. Educational Qualifications :
9. Training/Experience, if any :
10. Any other special qualification or experience :
11. Date of return from the last deputation, if any :
12. Residential Address :
13. Contact number :
14. Any other information :

Signature :

Date :

Section/Place of Posting :

Tele No :

Through

Controlling Officer